

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-468(ND)/17

IN THE MATTER OF:

M/s Vrinda Power Pvt. Ltd.

Vs.

M/s Capital Electech Pvt. Ltd.

.....PETITIONER

.... RESPONDENT

SECTION

Under Section 9 IBC 2016

Coram:

R.VARDHRAJAN,

Hon'ble Member (Judicial)

V.K.Subburaj,

Hon'ble Member (Technical)

Order delivered on 15.05.2018

For the Petitioner/Applicant  
For the Operational Creditor  
For Income Tax Department

: Mr. Ashwini Kumar Singh, Advocate  
: Mr. Ravinder Singh, Mr. Raveesh Rupta, Advocate  
:

ORDER

On the request of the learned counsels for the parties post the matter to 29.05.2018.

Sd/-

(V.K.SUBBURAJ)  
MEMBER (TECHNICAL)

Varinder Kumar  
15.05.2018

Sd/-

(R. VARADHARAJAN)  
MEMBER (JUDICIAL)